

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

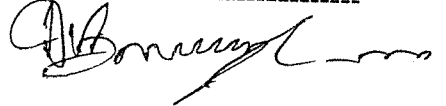
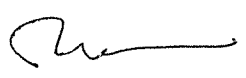
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.12.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : Unique Proof Pvt Ltd
NAME OF THE RESPONDENTS : SCM Garments pvt ltd
UNDER SECTION : 9 Rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D. KANAKA SUNDARAM	Respondent	
2.	M/S. Unique Proof	R. RAJAVEENDRAN adv for oc	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for filing reply. At request, time is enlarged with the direction to file reply within a weeks' time, by circulating copy to the other side. Thereafter, within one (1) week, the Operational Creditor shall file Rejoinder, if any. The matter is posted for making final submissions. Put up on **29.01.2019 at 10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)